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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table. Shri S. S. Palanimanickam.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) on Trend and Progress of Housing in India, 2010 under Section 42 of the National Housing Bank Act, 1987.

(Placed in Library, See No. LT 4995/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:-

- (i) The Parvatiya Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. F. No. HR/623-2010-11 in Gazette of India dated the 1st November, 2010.
- (ii) The Rushikulya Gramya Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. F. No. LR No. 099/3/G/27/62 in Gazette of India dated the 25th February, 2011.
- (iii) The Utkal Gramya Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. F. No. PER/1256 in Gazette of India dated the 17th March, 2011.
- (iv) The Sarva U.P. Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. Pers./2879/10 in Gazette of India dated the 11th December, 2010.
- (v) The Madhya Bharat Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. 339 in Gazette of India dated the 27th December, 2010.
- (vi) The Langpi Dehangi Rural Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. RRB/29/937 in Gazette of India dated the 22nd December, 2010.
- (vii) The MGB Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. 272/M.G.B. in Gazette of India dated the 15th December, 2010.
- (viii) The Arunachal Pradesh Rural Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. 277 in Gazette of India dated the 30th October, 2010.
- (ix) The Uttaranchal Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. DGB/HO/2010/Pers./680 in Gazette of India dated the 11th December, 2010.
- (x) The Hadoti Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. H.O. 29/2010-11/Maan.S.V./2558 in Gazette of India dated the 11th December, 2010.
- (xi) The Pandyan Grama Bank Staff (Officers and Employees) Service Regulations, 2010 published in the Notification No. PAD/01/2010 in Gazette of India dated the 15th December, 2010.
- (xii) The Madhya Bihar Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. F. No. MBGB/HO/HRD/C-37/2011 in Gazette of India dated the 19th February, 2011.
- (xiii) The Mizoram Rural Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. M.R.B./2010 in Gazette of India dated the 29th October, 2010.
- (xiv) The Sharda Gramin Bank (Officers and Employees) Service Regulations, 2010 published in the Notification No. H.O./C.S./157 in Gazette of India dated the 22nd December, 2010.

(Placed in Library, See No. LT 4996/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4997/15/11)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 2011-2012.

(Placed in Library, See No. LT 4997-A/15/11)
